

ITEM NO.108

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1425/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJAY

Respondent(s)

(IA No. 60937/2018 - EXEMPTION FROM FILING O.T. & IA No. 138826/2017 - EXEMPTION FROM FILING O.T.)

Date : 20-06-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RAJESH BINDAL
HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE
(VACATION BENCH)

For Appellant(s) Mr. Ankit Goel, AOR
Mr. Nikhil Sharma, Adv.
Mr. Sahil Patel, Adv.

Mr. Yasharth Kant, AOR
Mr. Ankit Goel, Adv.
Mr. Nikhil Sharma, Adv.

For Respondent(s) Ms. Pratiksha Tripathi, Adv.
Mr. Divyesh Pratap Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

The records of the High Court and Trial Court have been received.

Let the copies thereof be made available to the learned counsel for both the parties.

To be listed in the month of September, 2024.

(NIRMALA NEGI)
COURT MASTER (SH)

(MAMTA RAWAT)
COURT MASTER (NSH)